



Annexure -IV

## **Bharti AXA General Insurance Company Limited**

### **Add On Wording**

#### **Standard Fire and Special Perils Insurance Policy**

##### **BAGI\_SFSP201631: Additional Custom Duty**

This section extends to indemnify the insured in respect of any additional / extra Import / Customs duties in excess of \_\_\_\_\_% already included in the sum insured, incurred in the event of a claims for which indemnity is provided by this section of the policy or which would have been, but for an application of Insured's Retained Liability, indemnified.

Such additional Import / Customs Duties shall be payable in addition to the limit of indemnity stated in the schedule subject to a limit of \_\_\_\_\_ any one event

